

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Srinagar, the 8th July, 2016

SRO **229** .- In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the below mentioned officers to be the executive Magistrates of the first class who shall exercise all the powers of an executive Magistrate of the first class within their respective territorial jurisdiction of District Anantnag:-

S.No	Name of the Officer S/Shri	Designation
1.	Syed Shabir Ahmad	Assistant Commissioner, Revenue, Anantnag
2	Nisar Ahmad Nisar	Sub- Divisional Magistrate, Pahalgam
3	Ghulam Mohammad Itoo	Naib Tehsildar, Sallar
4	Mohammad Akbar Bhat	Naib Tehsildar, Doru

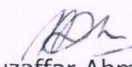
By order of the Government of Jammu and Kashmir.

Sd/-
(Mohammad Ashraf Mir)
Commissioner/Secretary to Government,
Department of L, J&PA

NO:LD(P) 95/01-Anantnag Dated: 08 -07- 2016

Copy to the:-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Deputy Commissioner, Anantnag. This is with reference to his letter No.130/DMA/16 dated 05-04-2016
4. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
5. SRO Section, Department of Law, Justice and PA (W.7. S.C).


(Muzaffar Ahmad Wani)
Special Secretary to Government,
Department of Law, Justice & PA
(Fayaz)

